

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1408(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

Effect Tech Sets Pvt. Ltd.
v/s.
Toast Events Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

On the withdrawal memo filed by the Petitioner's Counsel, looking at the same, this Company Petition is hereby **dismissed** as withdrawn.

SDR

RAVIKUMAR DURAISAMY
Member (Technical)

SDR

B.S.V. PRAKASH KUMAR
Member (Judicial)

Encl.: Withdrawal Memo